

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) /66/230/HDB/2017
NAME OF THE COMPANY	Trimbhak Investment & Finance Services Pvt Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Trimbhak Investment & Finance Services Pvt Limited
UNDER SECTION	230

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn for VS Rajn for Applicant	Advocate	Vbsaju 1 & gmail. com 9849120947	De
401 11910		10 ( ( ( - 5 ( ) )	

## Counsel for TRANSFEREE/RESULTING COMPANY

Designation	E-mail & Telephone No.	Signature

**Enclosed Order Sheet** 

Heard Shri V.B. Raju, Learned Counsel for the Petitioner and submit notices have already been served to all statutory authorities as directed by this Tribunal. He submits a similar connected petition is already filed before Mumbai Bench is still pending and requested early disposal of the case.

Post the case on 16.10.2017.

Member (J)

Member